

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-247-2020

The Goa Foundation ... Petitioner
Versus
Goa State Environment Impact Assessment & Ors. ... Respondents

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the
Petitioner.

Ms. A. Kamat, Additional Government Advocate for Respondent Nos.2,
4 and 5.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

At the request of Ms. Alvares, learned counsel for the
Petitioner one week's time is granted for filing affidavit in rejoinder.

2. Place the matter for further consideration on 9th December,
2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*